

### Import of Engineering Goods from Western Countries

4691. SHRI SUSHIL BHATTACHARYA : Will the Minister of COMMERCE be pleased to state :

(a) whether engineering goods supplied by Western Countries for Indian projects financed through soft credits and international financial institutions through direct inter-Governmental credits, are costlier by 30 per cent than those offered by Poland ; and

(b) the reasons why India had to import these machine tools from the Western countries ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :

(a) and (b) Engineering goods are procured by users in India on the basis of their choice of technology. Both with regard to procurement and with regard to choice of technology, the decision is generally made by the entrepreneur. Credit coverage is offered by the Government after these decisions have been taken. In case of multilateral credits (those from World Bank) the procurement is through international competitive bidding procedures. This procedure seeks to establish the lowest financial cost to the procuring agency. The above procedure does not foist any particular type of engineering product on a user. But after the decision to procure is made, the credit is covered bilaterally in case where such credit is available. All engineering items are not available from any one country and therefore requirements may have to be met from a number of countries.

### Chairman's Post Lying Vacant in Indian Airlines

4692. SHRI SUSHIL BHATTACHARYA : Will the Minister of

### TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the post of the Chairman of the Indian Airlines has remained vacant ;

(b) if so, the reasons thereof ; and

(c) whether Government propose to appoint a full time Chairman ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) and (b) The tenure of the former part-time Chairman, Indian Airlines, expired on July 16, 1984. Selection of an incumbent for the vacant office of the part-time Chairman in accordance with the prescribed procedure is in progress.

(c) No, Sir.

### Export of Garments

4693. SHRI DAYA RAM SHAKYA : Will the Minister of COMMERCE be pleased to state :

(a) the names of Central/State Government Corporations which were granted quota under the quota policy for export of garments this year and in each of the years between 1980 to 1983 along with details of number of pieces per country/category allotted in each year ;

(b) the portion of these allocations transferred by each Central/State Government Corporation to other exporters during each of these years and portion actually exported in each country/category in each of the years ; and

(c) the criteria on the basis of which quota allocations are made to State/Central Government Corporations ?

THE MINISTER OF STATE IN  
THE MINISTRY OF COMMERCE AND  
IN THE DEPARTMENT OF SUPPLY  
(SHRI NIHAR RANJAN LASKAR)

(a) Information is being collected.

(b) According to export-entitlement distribution policy, allocation to the Central/State Government Corporation are not transferable.

(c) The following criteria are being adopted by the Textile Commissioner while allotting quota under this category.

(i) Allocations are made on the first-come-first served basis.

(ii) Preference is given to the Corporations/Apex Society which are manufacturer/Exporters and are also getting work done on job work basis.

(iii) If the applications exceed the available quantity, allotment is made on the basis of higher price realisation.

Registration of Firms on AD-HOC Basis  
by C.O.D. Chheeki, Allahabad

4694. SHRI DAYARAM  
SHAKYA :  
SHRI BALASAHEB  
PAWAR :

Will the Minister of DEFENCE  
be pleased to state :

(a) whether about 40 firms have been registered on Ad-hoc basis by the COD Chheeki, Allahabad, during the last three months ;

(b) if so, the necessity of further registrations of the firms ;

(c) whether the firms registered recently, have no stocks and one firm

is having four to six firms in different names ;

(d) whether single tenders are to be allotted to and stores are being purchased on exorbitant rates in cash and on single quotation ; and

(e) whether Government proposed to make an enquiry to take necessary actions in this regard ?

THE MINISTER OF STATE IN  
THE MINISTRY OF DEFENCE  
(SHRI K. P. SINGH DEO) : (a) Only 8 firms were registered during the last 3 months.

(b) Registration of firms from time to time is necessary for creating competition.

(c) The 8 recently registered firms have their stock as per capacity verification through police verification. The Government is not aware of any firm operating in the name of 4 to 6 firms in different names.

(d) The rates quoted in single tender are as per market prevailing rates. Purchases at exorbitant rates have not come to the notice of the Government.

(e) No, Sir.

Opening of Branches of Himachal Pradesh  
Gramin Bank in Kangra District

4695. PROF. NARAIN CHAND  
PARASHAR : Will the Minister of  
FINANCE be pleased to state :

(a) whether the Himachal Pradesh Gramin Bank has sanctioned the opening of any branch in the district of Kangra during the past three years, including the current financial year (1984-85) ;

(b) if so, the details in this regard and the names of the places